## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3264 ANSWERED ON:18.03.2013 COMMODITY BOARDS Dhanaplan Shri K. P.;Vijayan Shri A.K.S.

### Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of the commodity boards functioning in the country for the promotion of export from the country;

(b) if so, the details thereof along with the total exports carried out for each sector and the role played by these boards in promoting the exports during the last three years and the current year;

(c) whether the Government proposes to formulate new Commodity Board so as to promote the production and export of that commodity including the Cashew Board in Kerala; and

(d) if so, the details thereof?

# Answer

### THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) : There are five Commodity Boards viz., Tea Board, Coffee Board, Rubber Board, Spices Board and Tobacco Board which are statutory autonomous bodies under the administrative control of Department of Commerce.

(b): The Government is taking various measures to promote the export of tea, coffee, rubber, spices and tobacco through its commodity boards which includes providing financial and technical assistance to the growers and other stake holders for participation in trade fairs, exhibitions, buyer-sellers meets, brand promotion, public relation campaign through Plan Schemes, etc. The exports carried out for each sector during the last three years and current year are as follows:

Commodity- wise Export Year Tea Coffee Rubber Spices Tobacco Qty. Qty. Qty. Qty. Qty. (in million kgs.) (in tonnes) (in tonnes) (in tonnes) (in tonnes) 2009-10 213.43 196002 25090 502,750 259566 2010-11 213.79 299737 29,851 525,750 252298 2011-12 214.35 324253 27,145 575,270 240395 2012-13 156.38 268196 22,440 524,690 214077 (Apr-Dec 12) (Apr 12-Feb13) (Apr 12-Feb 13) (Apr-Dec12) (Apr 12- Jan 13)

#### #Provisional.

(c) : No Madam, at present there is no proposal to formulate new Commodity Board under Department of Commerce.

(d): Does not arise.